## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

CP-162/ND/2017

## IN THE MATTER OF:

M/s. Royal Caterers (P) Limited

.. PETITIONER

SECTION:

**Under Section 252** 

Order delivered on 06.11.2017

Coram:

R. VARADHARAJAN, Horble Member (Judicial)

For the Petitioner/Applicant : Ms. Geeta Wadhwa, Prac. Co. Secretary

For the Respondents

: -

## ORDER

Learned Counsel for the petitioner is present. The Petitioner is directed to furnish the Minutes Book of the Annual General Meeting held as well as minutes of the Board on or before the next date of hearing.

For this purpose, post the matter on 28.11.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 06.11.2017